

GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
LOK SABHA  
UNSTARRED QUESTION NO - 291  
ANSWERED ON 02.02.2026

**ALLOCATION OF FUNDS UNDER PMKVY**

291. SHRI ANTO ANTONY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:-

- (a) whether the Government has any statistics regarding the funds allocated under Pradhan Mantri Kaushal Vikas Yojana (PMKVY);
- (b) if so, the details of the funds provided since the introduction of the scheme, State/UT and year-wise;
- (c) whether the Government has noticed that the cases of mismanagement or irregularities of funds under the scheme has been reported by the Comptroller and Auditor General (CAG), if so, the details thereof; and
- (d) whether the Government has taken any steps to enquire into the scam including the steps taken by the Government to recover the money from the scamsters or fraudsters and if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) and (b) Ministry of Skill Development and Entrepreneurship (MSDE) is implementing its flagship scheme Pradhan Mantri Kaushal Vikas Yojana (PMKVY), since 2015, for imparting skill development training through Short-Term Training (STT) and up-skilling and re-skilling through Recognition of Prior Learning (RPL) to youth across the country with aim to enhance the employability of the youth to access employment opportunities by equipping them with industry relevant skills.

Since inception, MSDE has disbursed a total fund of ₹12,384.22 crore for implementation of PMKVY, out of which ₹11,578.98 crore has been utilized till date to train 1.64 Crore candidates across the country. FY-wise and State-wise details of funds utilized across States since inception of PMKVY till 31.12.2025 is at **Annexure-A**.

(c) and (d) The Comptroller and Auditor General (CAG) conducted a Performance Audit of PMKVY covering its initial phases up to 2022 and flagged certain deficiencies in legacy systems relating to data validation, beneficiary details, assessor information, eligibility verification, and monitoring processes, largely attributable to limitations in IT controls and decentralized implementation prevalent at that time.

Taking cognizance of these observations, the Government has since undertaken comprehensive corrective measures under PMKVY 4.0, including Aadhaar-based e-KYC, face authentication and geo-tagged attendance, QR-coded digital certificates,

real-time dashboards on the Skill India Digital Hub, strengthened assessor and training centre accreditation through NCVET, independent monitoring via Kaushal Samiksha Kendra, revised monitoring guidelines with clear KPIs, and a robust penalty and recovery framework.

Disciplinary actions, including suspension, blacklisting, recovery of funds, and drastic steps have been taken wherever non-compliance was established, thereby institutionalising stronger accountability, verification, and oversight mechanisms under the scheme.

**ANNEXURE REFERRED TO IN REPLY TO PART (a,b) OF LOK SABHA  
UNSTARRED QUESTION NO. 291 ANSWERED ON 02.02.2026**

State-wise and FY-wise details of fund utilized under PMKVY Scheme from FY 2015-16 to FY 2020-21 is as under

Sl. No	State/UT name	Amount in crores					
		2015-16	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andaman & Nicobar Islands	0.02	-	-	-	0.88	2.34
2	Andhra Pradesh	92.55	3.21	68.00	59.19	56.92	48.32
3	Arunachal Pradesh	0.36	-	0.26	5.83	16.52	16.33
4	Assam	2.18	2.47	36.60	25.54	85.75	80.46
5	Bihar	51.59	7.32	101.28	80.34	94.31	62.68
6	Chandigarh	3.35	-	2.96	3.46	5.17	3.66
7	Chhattisgarh	22.75	0.49	36.47	36.78	27.90	15.29
8	Dadra and Nagar Haveli and Daman & Diu	0.30	-	0.72	1.53	3.52	0.89
9	Delhi	49.18	6.63	107.97	52.02	45.47	57.44
10	Goa	0.24	0.07	0.83	0.16	1.31	1.29
11	Gujarat	25.99	2.18	37.30	40.47	73.10	35.22
12	Haryana	52.63	8.39	197.24	103.34	67.87	39.25
13	Himachal Pradesh	15.61	0.29	19.70	23.37	37.23	14.58
14	Jammu and Kashmir	10.63	2.99	55.60	32.20	55.31	45.31
15	Jharkhand	17.35	0.71	27.70	28.76	35.72	12.33
16	Karnataka	48.24	1.97	49.60	55.83	60.36	53.11
17	Kerala	9.88	1.36	32.82	19.44	27.19	19.36
18	Ladakh	-	-	-	-	-	0.12
19	Lakshadweep	-	-	-	-	-	0.50
20	Madhya Pradesh	104.87	6.78	200.32	132.09	121.71	71.08
21	Maharashtra	56.10	17.06	60.93	107.57	196.40	140.76
22	Manipur	0.92	0.71	4.97	8.00	29.68	26.62
23	Meghalaya	0.01	0.05	3.67	3.08	16.40	10.77
24	Mizoram	0.02	-	0.05	3.29	14.15	13.07
25	Nagaland	0.68	0.30	1.89	3.03	17.40	12.16
26	Odisha	33.81	2.17	59.37	47.19	80.93	45.17
27	Puducherry	5.48	0.25	3.46	2.39	8.09	6.10
28	Punjab	48.48	4.49	116.32	71.61	82.45	44.13
29	Rajasthan	79.31	13.27	217.05	96.75	111.64	70.77
30	Sikkim	0.36	0.05	0.88	1.24	5.08	5.93
31	Tamil Nadu	105.55	5.31	131.96	80.40	59.20	37.70
32	Telangana	72.11	5.31	101.08	62.87	41.36	24.13
33	Tripura	8.77	0.31	8.54	8.15	14.15	28.23
34	Uttar Pradesh	173.71	20.39	350.54	203.53	250.94	146.84
35	Uttarakhand	8.65	1.82	36.43	42.04	50.73	27.74
36	West Bengal	72.81	7.42	89.93	65.65	82.96	35.32
	<b>Total</b>	<b>1,174.48</b>	<b>123.77</b>	<b>2,162.43</b>	<b>1,507.18</b>	<b>1,877.80</b>	<b>1,255.01</b>

Further, State –wise and FY-wise details of fund utilized under PMKVY Scheme from FY 2021-22 to FY 2025-26 till 31.12.2025 is as under

Sl. No.	State/UT name	Amount in crores					
		2021-22	2022-23	2023-24	2024-25	2025-26	Total (FY 2015-16 to FY 2025-26)
1	Andaman & Nicobar Islands	0.59	0.08	0.02	0.84	-	<b>4.77</b>
2	Andhra Pradesh	17.73	3.16	37.37	15.95	13.51	<b>415.91</b>
3	Arunachal Pradesh	11.29	10.56	13.91	6.53	1.04	<b>82.64</b>
4	Assam	55.97	25.61	43.67	42.21	16.07	<b>416.54</b>
5	Bihar	57.04	18.16	31.92	62.33	1.13	<b>568.11</b>
6	Chandigarh	0.89	0.90	0.62	0.57	-	<b>21.58</b>
7	Chhattisgarh	3.98	2.49	13.00	8.37	5.10	<b>172.61</b>
8	Dadra and Nagar Haveli and Daman & Diu	0.36	0.04	0.26	0.90	-	<b>8.53</b>
9	Delhi	13.89	4.27	12.63	19.51	0.80	<b>369.81</b>
10	Goa	0.38	0.63	0.25	0.07	-	<b>5.23</b>
11	Gujarat	11.98	9.02	24.05	18.79	0.47	<b>278.56</b>
12	Haryana	10.05	5.89	26.89	58.24	4.81	<b>574.60</b>
13	Himachal Pradesh	11.24	4.52	10.41	14.46	4.38	<b>155.79</b>
14	Jammu and Kashmir	16.52	20.07	42.39	69.30	3.38	<b>353.70</b>
15	Jharkhand	20.43	15.30	13.44	19.71	0.86	<b>192.31</b>
16	Karnataka	16.65	6.78	27.38	34.30	1.54	<b>355.76</b>
17	Kerala	12.06	10.74	11.20	4.36	0.61	<b>149.01</b>
18	Ladakh	0.26	0.34	1.01	0.59	-	<b>2.32</b>
19	Lakshadweep	-	-	-	0.34	-	<b>0.84</b>
20	Madhya Pradesh	46.78	19.24	56.34	207.58	21.98	<b>988.77</b>
21	Maharashtra	57.95	12.89	65.14	50.39	4.61	<b>769.81</b>
22	Manipur	13.23	6.12	7.19	10.08	19.79	<b>127.30</b>
23	Meghalaya	14.23	0.46	11.76	4.36	- 1.25	<b>63.56</b>
24	Mizoram	5.33	2.99	6.62	3.01	3.89	<b>52.41</b>
25	Nagaland	8.86	5.94	10.58	4.27	1.41	<b>66.53</b>
26	Odisha	16.57	6.77	20.19	14.31	1.97	<b>328.45</b>
27	Puducherry	2.45	0.69	2.67	1.25	-	<b>32.83</b>
28	Punjab	26.94	10.83	41.06	105.31	2.77	<b>554.41</b>
29	Rajasthan	41.53	11.19	68.52	292.42	6.21	<b>1,008.67</b>
30	Sikkim	2.15	1.35	3.15	1.26	0.09	<b>21.56</b>
31	Tamil Nadu	19.18	13.76	43.37	63.08	1.39	<b>560.89</b>
32	Telangana	9.39	6.24	24.44	11.07	2.26	<b>360.25</b>
33	Tripura	12.57	6.25	5.82	8.94	1.80	<b>103.53</b>
34	Uttar Pradesh	75.55	39.29	119.24	352.64	13.25	<b>1,745.91</b>
35	Uttarakhand	9.88	13.18	14.90	26.37	1.82	<b>233.56</b>
36	West Bengal	19.84	9.73	27.27	16.33	4.66	<b>431.92</b>
	<b>Total</b>	<b>643.77</b>	<b>305.48</b>	<b>838.68</b>	<b>1,550.01</b>	<b>140.35</b>	<b>11,578.98</b>

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